

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1731
ANSWERED ON:16.12.2013
IMPORT OF SENSITIVE ITEMS
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Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether there has been any increase in the import of sensitive items during the last three years and the current year;
- (b) if so, the details thereof, item and year-wise;
- (c) the details of the impact of such imports on the domestic industries; and
- (d) the measures being taken by the Government to restrict the import of such products?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. E.M. SUDARSANA NATCHIAPPAN)

a) & b) : The import of sensitive items during the last three years and the current year is as under:

Value in Rs. Thousand Crore				
2010-11	2011-12	2012-13	2012-13	2013-14
	(Apr.-Sep.)	(Apr.-Sep.)	P	
71.9	101.2	129.3	66.3	60.7

Source: DGCI&S P=Provisional

The top ten sensitive items of import during 2013-14 (April-September) are Crude palm oil and its fractions, Refined bleached deodorised palmolein, Other Parts & accessories of Vehicles, Soya-bean crude oil, Cashew nuts: in shell, Sunflower seed oil crude, Other cane sugar, Natural rubber in other forms: technically specified natural rubber (tsnr), Lentils (mosur), dried & shelled and Peas (pisum sativum) dried & shelled.

c) & d): The Government closely monitors the economic developments in the country and internationally on a continuous basis, and need based measures are taken, from time to time, keeping in view the financial and overall economic implications. Any domestic concern arising out of increased imports gets addressed by appropriate action under the provisions of the Agreement of Implementation of Article VI of the General Agreement on Tariffs and Trade, 1994, the Agreement on Safeguards and the Agreement on Subsidies and Countervailing Measures of the WTO.